



भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India

DEPUTY GENERAL MANAGER & RECOVERY OFFICER
RECOVERY CELL
EASTERN REGIONAL OFFICE
E-mail: recoveryero@sebi.gov.in

Tel: 033-23023000
SEBI Ref. No.: 1503/842/2015

ORDER RELEASING OF BANK ACCOUNTS, DEMAT ACCOUNTS & MUTUAL FUND FOLIOS

Attachment Proceedings No. 2406 & 2407 of 2015

Certificate No. 842 of 2015

**Principal Officer/ Chairman & Managing Director/ CEO,
All the Banks in India, All the Mutual Funds in India &
NSDL/CDSL, Mumbai**

1. Whereas Recovery Certificate No. **842 of 2015 dated December 29, 2015** and Notice of Demand has been drawn up by the Recovery Officer for recovery of a sum of **Rs. 2,31,00,000/- (Rupees Two Crores Thirty-One Lakh Only)**, along with further interest, all costs, charges and expenses etc. against **(1) Magnox Infraprojects Limited (PAN: AAHCM5168P) and its other directors viz. (2) Dipankar Das (PAN: AUQPD9877J), (3) Sudip Rauth (PAN: AVPPR3521H), (4) Debasish Debnath (PAN: AHVPD3975F), (5) Samrat Bikash Barua (PAN: BINPB8759D), (6) Vim Cent Pal (PAN: BWIPP4358K), (7) Purnendu Sekhar Halder (PAN: AIKPH5179H)** towards non-compliance of direction of refund to investors vide order no. WTM/PS/36/ERO/AUGUST/2015 dated August 13, 2015 in the above proceedings. Thereafter, Notices of Attachment (Attachment Proceedings No. 2406 & 2407 of 2015) dated December 29, 2015 were issued against the said defaulters attaching the Bank Accounts/Lockers, Demat Accounts and Mutual Fund Folios.
2. Subsequently, for non-compliance of SEBI's order no. WTM/MPB/EFD-1-DRA-IV/140/2018 dated February 20, 2018 read with order no. WTM/PS/36/ERO/AUGUST/2015 dated August 13, 2015, addendums (to Notice of Demand and Notices of Attachment) were issued on January 20, 2026 against other directors namely, **Manoj Kumar Pradhan (PAN : ALYPP9588R), Bhimsen Soren (PAN : CKHPS4470D), Rasmiranjan Swain (PAN : DEXPS0145Q), Jyotiranjan Panda (PAN : BEAPP0928K), Anil Kumar Senapati (PAN: CWDPS5006B), and Amrit Bhunia (PAN: BCXPB3598L)** in the matter of Magnox Infraprojects Limited in respect of the Recovery Certificate No. **842 of 2015**.
3. And whereas, Jyotiranjan Panda (PAN: BEAPP0928K) filed an appeal (No.108 of 2026) before the Hon'ble Securities Appellate Tribunal and vide order dated October 15, 2026, the Hon'ble Securities Appellate Tribunal has *inter-alia* set aside the order dated February 20, 2018, passed by the Whole Time Member, SEBI qua the appellant (i.e., Jyotiranjan Panda).

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4. In view of the above, you are hereby directed to release the Bank Accounts/Lockers, Demat Accounts and Mutual Fund Folios of Jyotiranjana Panda (PAN: BEAPP0928K) attached, if any, pursuant to the above said Notices of Attachment.
5. If Jyotiranjana Panda (PAN: BEAPP0928K) is not having any type of account/folios with you, the same need not to be informed to SEBI.

Given under my hand and seal at Kolkata this 22nd day of October, 2026.

SEAL



Copy to:

Jyotiranjana Panda

Address: Vill/ Ward – Mahura, G.P. Town – Nirgundi, PS – Dhamnagar, Dist – Bhadrak, Odisha, PIN - 756117

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RECOVERY OFFICER

अयन मुखर्जी / Ayan Mukherjee
वसुली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
पूर्वी प्रादेशिक कार्यालय / Eastern Regional Office
कोलकाता / Kolkata